

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Civil Appeal No(s). 1317/2017

M/S. GANGOTRI SAHKARI AVAS SAMITI LTD.

Appellant(s)

VERSUS

M/S. PUSHPA SAHKARI AVAS SAMITI LTD.

Respondent(s)

(For Renewal of F.D.R)

Date : 24-07-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vinay Garg, AOR
Mr. Upendra Mishra, Adv.

For Respondent(s)

Mr. Sanjay Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

The FDR may be renewed for a further period of six months.

SURINDER S. RATHI
Registrar

pm